

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE,
CENTRAL DISTRICT, DELHI**

ORDER

In terms of Office Order No 22/DHC/2020 dated 29.06.2020 issued by the Hon'ble High Court of Delhi, it is hereby ordered that the work of Juvenile Justice Boards I, II and III shall be looked after by the Ld. Principal Magistrate /Social Members, whose names are mentioned in Column 'A' on the dates mentioned in Column 'B'.

Sl. No.	Name of the Ld. Principal Magistrate/ Social Member (Column A)	Dates (Column B)	Name of Ld. JJB
1	Ms. Bhawna Kalia Ld. Principal Magistrate R/o C-54, Saket Court Residential Complex, Delhi. Mob.: 9650696137	01-07-2020 to 15-07-2020	JJB-I
3	Ms. Priyanka Rajpoot Ld. Principal Magistrate R/o House No. 202, Block – B, Second Floor, Judicial Officer Residential Complex, Sector 26, Rohini, Delhi. Mob.: 9205781008	01-07-2020 to 15-07-2020	JJB-II
4	Sh. M.M.Vidyarathi R/o B-83, Tagore Garden Extn., New Delhi-110027. Mob. : 9810240835	01-07-2020 to 05-07-2020.	JJB-III
5	Ms. Sujata Kumari R/o Flat No. 504D, Regent Shipra Sun City, Indirapuram, Ghaziabad, U.P. Mob. : 9910935128	06-07-2020 to 10-07-2020	JJB-III
6	Sh. GopalChauhan, Ld. Principal Magistrate R/o Flat No. 2025, Delhi administration Flats, Gulabi Bagh, Delhi Mob.: 9650696130	11-07-2020 to 15-07-2020	JJB-III

**Rest of the condition shall remain same as in previous Circulars.
This issues with approval of Ld. District & Sessions Judge (HQ).**

Chief Metropolitan Magistrate (Central)
Tis Hazari Courts, Delhi

No. 6986-7037/CMM/Central/SS/DM/2020

Dated, Delhi 29.06.2020

Copy forwarded for information and necessary action to:

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
(Through Ld. District & Sessions Judge (HQ), Delhi)
2. The Ld. District & Sessions Judge (HQ), Delhi
3. The Ld. Member Secretary, Delhi State Legal Services Authority, Delhi with a request to circulate the above to Ld Legal Aid Counsels attached with JJBs.
4. The Ld. CMM. all Districts, Delhi/New Delhi
5. The ACMMs/MMs, Central District, THC & Railway Courts, Delhi
6. The Joint Registrar, Hon'ble Juvenile Justice Secretariat, New Delhi
7. The Ld. Principal Magistrates, JJB-I, JJB-II & JJB-III, Delhi/New Delhi
8. The Director of Prosecution, Tis Hazari Courts, Delhi
9. The Director, Department of Women and Child Development, Delhi
10. The Superintendents, OHB-I, OHB-II, Place of Safety, OHG and SPYM.
11. The DCsP, All Districts, Delhi
12. SJPU, All Districts
13. The Secretaries Bar Associations, THC/PHC/KKD/Rohini, Dwarka & Saket Courts, Delhi
14. The A.O.(J), Computer Branch, Central District, Delhi
15. For uploading on Central website LAYER
16. Office File.

(Arul Varma)
Chief Metropolitan Magistrate (Central)
Tis Hazari Courts, Delhi